

UPDATE (WR)

68th National Railway Week Awards Function – AVRSP, 2023 to be held at Pragati Maidan, New Delhi

The 68th National Railway Week Function – Ati Vishisht Rail Seva Puraskar (AVRSP), 2023 will be held at Bharat Mandapam, Pragati Maidan, New Delhi on Friday, 15th December, 2023. On this occasion various Efficiency Shields and Individual Awards which is known as Ati Vishisht Rail Seva Puraskar will be presented to the Zonal Railways as well as Officials/ Staff for their outstanding performance during the year 2022 - 23. During this function, Western Railway will be presented with five National Efficiency Performance Shields and seven Individual National Awards. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, WR is the sole winner of the prestigious National Shield for outstanding performance in the fields of Traffic Transportation, Sales Management, Level Crossing and Road Over/Under Bridge Safety Works and RailMadad while the Stores Shield has been awarded jointly to Western Railway alongwith Central Railway. These coveted Shields will be presented by Shri Ashwini Vaishnaw, Hon'ble Minister of Railways to General Manager alongwith the concerned Principal Head of Department (PHOD). Shri Ashok Kumar Misra, General Manager of Western Railway appreciated the meritorious performance of the entire Western Railway team for their dedicated efforts and congratulated the recipients of the Awards for securing these prestigious Awards.

UPDATE (WR)

WR organised farewell function for retiring employees of headquarters office

Western Railway organized a farewell function to 11 Railway Employees of Headquarters Office which

was held at WR Headquarter, Churchgate on 30th November, 2023. The event was attended by colleagues, family members and well-wishers of the retiring employees. This retirement function was a tribute to all retiree's dedication and countless contributions towards the Indian Railways. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, the function began with Shri S. K. Albela, Principal Chief Personnel Officer expressing his well wishes to the retirees for their second innings after retirement. He also shared valuable insights on Life after Retirement, Financial planning and overall well being. Smt. Pramila Raj Singh, CPO(G) addressed the gathering and congratulated all the retirees and their families. The retiring employees were presented with Gold plated Medal, PPOs and other retirement related documents in recognition of their significant contributions to Western Railway. As all Retiree's embarks on a new chapter in life, Western Railway extends its best wishes for a well-deserved retirement filled with joy, relaxation, and new adventures.

UPDATE (CREDAI BANM)

Successful Conclusion of CREDAI BANM Property Expo

The recently concluded CREDAI BANM Property Expo held from 1 st to 4 th December has proven to be a resounding success, showcasing the best in real estate and garnering significant attention from both exhibitors and visitors. The expo featured a diverse range of properties, from residential to commercial, catering to varied preferences and requirements of potential buyers. Total 350 plus commercial and residential units deal closed during this exhibition of various areas of NaviMumbai and businesses of Rs 1000 or plus is expected in a month as post exhibition effect. Esteemed professionals and industry experts graced the event, offering insights into the current real estate landscape and future trends. The expo provided an excellent platform for networking, fostering connections between developers, investors, and potential buyers. Exhibitors showcased the latest technologies and innovations in the real estate sector, highlighting the industry's commitment to staying at the forefront of advancements. The event received a positive response from visitors who appreciated the diversity of offerings and the opportunity to interact directly with developers and industry professionals. CREDAI BANM remains committed to maintaining the highest standards of quality in its expos, ensuring a valuable and enriching experience for both exhibitors and attendees.

UPDATE (MPA)

The 45th All India Major Ports Football Tournament, 2023-24 was inaugurated on 11th December 2023.

The 45th All India Major Ports Football Tournament, 2023-24 was inaugurated on 11th December 2023. Shri Rajiv Jalota, IAS, Chairperson, MBPA, the Chief Guest and Smt. Vita Dani, Co-owner, Chennaiyin FC, the Guest of Honour unfurled the MPSCB Flag and declared the tournament open at a glittering ceremony held at the Cooperage Ground, in the presence of HoDs and Senior Officers of the Port. 9 Major Ports from across the country are participating in the tournament which is being played on League-cum-Knock out basis. In their opening match Mumbai Port beat Visakhapatnam Port by 4-0 aided by a goal each from Mann Soni, Sujal Patil, Raj Mishra & Savio Rodrigues. In the other matches, Tuticorin (VOCPA) Port beat Kandla (DDPA) Port by 7-0 and Paradip Port beat Kolkata (SMPA) Port by 3-0

CORPORATE BRIEFS



UPDATE (MPA)

All India Major Ports Lawn Tennis Tournament, 2023-24

Cochin Port had organised the All India Major Ports Lawn Tennis Championship from 28th-30th November 2023. 7 Major Ports including the Mumbai Port Sports Council participated in the tournament. Shri Rakesh Shrivastava, CVO, Mumbai Port Authority clinched second place in the Sr. Master Singles title category. He lost the final to Shri Anil Ganwani from JNPA in a thrilling final which was decided via a Tie-breaker.



UPDATE (TMC)

Dr Sudeep Gupta has been appointed as Director, Tata Memorial Centre

Dr Sudeep Gupta has been appointed as Director, Tata Memorial Centre from December 2023. Dr Gupta completed his MBBS, MD & DM from All India Institute of Medical Sciences, New Delhi in 2000 and joined Tata Memorial Centre in 2001 as faculty member in Dept. of Medical Oncology. In 2018 he became the Director of ACTREC, one of the premier cancer translational research centres in India. Dr Sudeep Gupta has been associated with Women's Cancer Initiative and has coordinated support to multitudes of breast cancer and gynec cancer cases financially as well as with awareness and education. ACTREC, the premier Research and Treatment Centre at Kharghar, Navi Mumbai was developed into one of the best comprehensive cancer centers in India during his tenure. Dr Sudeep Gupta is an internationally renowned breast and gynecological cancer Oncologists and researcher. He has published more than 300 papers National and International in peer reviewed journals.



UPDATE (CR)

Shri Ram Karan Yadav takes over as General Manager, Central Railway

Shri Ram Karan Yadav has taken over as the new General Manager of Central Railway. He is a senior officer of the Indian Railways Service of Engineers (IRSE) of 1986 exam batch. Before taking over as General Manager, Central Railway, he was working as Director General, Indian Railways Institute Of Civil Engineering (IRICEN), Pune. He succeeds Shri Naresh Lalwani. Shri Yadav did his BE (Civil) with Honors from IIT Roorkee in 1985 and received Uttar Pradesh P.W.D. Centenary Gold Medal and University Silver Medal for standing first in Transportation Engineering. He did his M.Tech (Soil Mechanics & Foundation Engineering) from IIT Delhi in 1987. He joined Railways in March 1988. He has a very rich and vast experience of having worked on Infrastructure projects. He has served on various posts in field as well as in Hd.Qrs. on Western Railway, North Eastern Railway, Central Railway, Eastern Railway, IRICEN Pune, RITES and Delhi Metro Rail Corporation. During his tenure as Director General, IRICEN, Pune he was involved in Organising and planning training for officers of Civil Engineering, Preparation of Question papers promotion to Group B, Revision of Codes and Manuals of Civil Engineering. He has received General Manager's award in 1999 for excellent planning and execution of 12m wide foot over bridge (FOB) with PSC girders at Dadar Station which is the widest FOB on Railway system. Also during his tenure as Senior Divisional Engineer (Co-ord.), Pune Division has received Engineering Efficiency Shield of Central Railway in 2004 for excellent planning and execution of Engineering Works on the division. He has attended Executive Leadership Program (for DRMs) at SDA Bocconi School of Management, Milan, Italy and Advance Management Training Program at INSEAD Singapore and ICLIF, Malaysia. He has also attended Strategic Management Work shop at ISB Hyderabad and Leadership Enhancement Development Program at ISB Mohali.

8. UPDATE (WR)

WR generated ticket checking revenue of Rs 115.71 crore during the period from april to november 2023

In order to ensure hassle-free, comfortable travel & better services to all bonafide passengers over Western Railway, intensive Ticket Checking drives are being carried out continuously over Mumbai suburban local services, Mail/Express as well as passenger trains & holiday special trains so as to curb the menace of ticketless/irregular passengers. The Ticket Checking staff worked with full zeal and the highly motivated Ticket Checking team under the supervision of senior commercial officers of Western Railway organized several ticket checking drives during the months from April to November 2023, thereby recovering an amount to the tune of Rs. 115.71 Crore, which also includes Rs. 30.06 Crore from Mumbai Suburban section.

According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, during the month of November 2023, highest ever monthly Ticket Checking revenue of Rs. 21.20 Crs. in financial year 2023-24, was recovered through detection of 2.94 Lakh ticketless/irregular passengers, including unbooked luggage cases. Also, in the month of November, WR realized fines amounting to Rs. 5.68 Crore through detection of over 94 thousand cases over Mumbai Suburban section. To prevent unauthorized entry in AC local trains, frequent surprise Ticket Checking drives are carried out. As a result of these drives more than 44000 unauthorized passengers have been penalized during the period April to November 2023 and Rs. 146.43 Lakhs collected in fines, which is about 68% higher than the same period of last year. Western Railway appeals to the general public to travel with proper and valid tickets.

UPDATE (GIM)

GIM's National ESG Conclave Creates Ripples in Sustainable Business Transformation

Goa Institute of Management always fosters the spirit of collaboration, innovation and cuttingedge practices in Management education. Expanding the dialogue on sustainable development the Goa Institute of Management (GIM) hosted a National Conclave Environment, Social and Governance (ESG).



The conclave was organized in collaboration with UN Global Compact Network India, Goa Chamber of Commerce and Industry, and PRME India Chapter on 24 November 2023. Goa, November 24, 2023 – In a significant move towards fostering sustainable business practices, Goa Institute of Management (GIM), a Champion School of Principles for Responsible Management Education (PRME), successfully organized a National Conclave on Environmental, Social, and Governance (ESG) on November 24, 2023. The event, titled "Lead, Act and

Summit DIGITAL (formerly known as Summit Digital Infrastructure Private Limited) CIN: U64200MH2013PLC375466 Regd. and Corporate Off.: Unit 2, 9th Floor, Tower 4, Equinox Business Park, LBS Marg, Kurla (W), Mumbai 400070. Tel No.: +91 22 6907 5252 Email: secretarial@summitdigital.com Website: www.summitdigital.com																																			
NOTICE TO DEBENTUREHOLDERS RECORD DATE FOR PAYMENT OF INTEREST																																			
Notice is hereby given that pursuant to the terms and reference of the Secured, Rated, Listed, Redeemable Non-Convertible Debentures ("NCDs") issued by the Company, listed on the debt market segment of National Stock Exchange of India Limited, the Company has fixed "Record Date" for determining the names of the NCD holders eligible to receive interest. The NCD holders whose names appear as Beneficial Owners on the Record Date as per the list furnished by the Depositories will be entitled to the said payment, as per the following details:																																			
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For Summit Digital Infrastructure Limited (formerly known as Summit Digital Infrastructure Private Limited) Sd/- Dhananjay Joshi Managing Director DIN 09096270																																			
Place: Mumbai Date: December 12, 2023																																			

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF SND LIMITED	
Sr.No.	PARTICULARS
1	Name of corporate debtor
2	Date of incorporation of corporate debtor
3	Authority under which corporate debtor is incorporated / Registered
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor
5	Address of the registered office and principal office (if any) of corporate debtor
6	Date of closure of Insolvency Resolution Process
7	Liquidation commencement date of corporate debtor
8	Name and registration number of the insolvency professional acting as liquidator
9	Address and e-mail of the liquidator, as registered with the Board
10	Address and e-mail to be used for correspondence with the liquidator
11	Last date for submission of claims
Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of M/s SND Limited on 06/12/2023, order received on 07/12/2023 of liquidation under section 33 of the Code. The stakeholders of M/s SND Limited are hereby called upon to submit their claims with proof on or before 06/01/2024 (30 days period reckoned from the Order Received date i.e 07/12/2023) to the liquidator at the address mentioned against Item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.	
SD/- MRUDULA CLETUS BRODIE LIQUIDATOR Date: 12/12/2023 Place : Nagpur	
Regd no- IBB/IIPA-001/IP/P-01702/2019-2020/12681	

SANOFI INDIA LIMITED (Formerly known as AVENTIS PHARMA LIMITED) Registered Office: Sanofi House, CTS No. 117- B, L&T Business Park, Saki Vihar Road, Powai, Mumbai - 400072										
NOTICE is hereby given that the certificate for the under mentioned shares of the Company has been lost and the holders of the said certificate have applied to the Company for issue of duplicate share certificate. Any person who has any claim in respect of the said certificate should lodge such claim with the company at its Registered office within in 15 days from the date of publication of this Notice. In the absence of any claim, the Company shall proceed to issue duplicate certificate without further intimation.										
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Place: Mumbai Date : 12-12-2023										
SANOFI INDIA LIMITED Sd/- GIRISH TEKHANDANI Company Secretary										

Form No. URC-2 Advertisement giving notice about registration under Part I of Chapter XXI [Pursuant to section 374(b) of the companies Act, 2013 and rule 4(1) of the companies (Authorised to Register) Rules, 2014]
1. Notice is hereby given that in pursuance of sub-section (2) of Section 366 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereof but before the expiry of thirty days hereinafter to the Registrar at Mumbai that ALCHEDERM COSMETICS LLP a LLP may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by shares.
2. The principal objects of the company are as follows: a. To carry on the business of manufacturers, processors, producers, purchasers, sellers, blenders, makers, researchers, developers, e-commerce dealers and dealers in cosmetics, vitamins, Cosmetics products, personal care products, Health Care Products, Home care products, plant care products, pet care products and veterinary products, chemicals perfumes, scents, sprays, nail polish, fragrances, powders, lotions, tooth pastes, tooth powder, hair oils, herbals, creams, pomades, ayurvedic and intermediates and their raw materials. To carry on the business in India or elsewhere to produce, manufacture, process, prepare, protect, promote, amalgamate, sponsor, convert, commercialize, cure, clean, can, bottle, pack, repack, disinfect, develop, formulate, extract, discover, derive, invent, export, import, buy, sell, finish, brand, manipulate, mix, modify, procure, refine, store, supply, transport or otherwise to act as agent, broker, adalta, sales promoter, distributor, stockist, franchisor, consultant, representative, turnkey contractor, patent owner, trade mark owner or otherwise to deal in all branches of cosmetics & toiletries, their derivatives, by-products, residues, consumables & ingredients, such as hair, skin, nail and other beauty preparations, deodorants, aerosol and pump-spray products, baby-products, all kinds of perfumery & other compounds, talcum powder, powder compacts, kumkum, turmeric cream, kajals, erreries, attars, scents, air purifiers, mouth washers, tooth pastes, tooth tonics, nail polishes and other polishes, diluters, removers, lipsticks, bindis, glosses, lip colours, eye shadows, hair oils, face foundations, shaving creams, shaving gels, razors, skin creams, blades, twin blades, brushes, combs, hair dyes, hair fillers, hair removers, detergents, soaps, after shave lotions, medicated soaps, liquid soaps, shampoos, conditioners, sprays, pigments, essential oils, greases, creams, ointments, pomades, toilet requisites & preparations, cleaning compounds, manicure & pedicure items, toilet & beauty care kits and the other allied goods and to do all incidental acts and things necessary for the attainment of the above objects. To establish, start, operate, propagate, manufacture, produce, grow, cultivate, process, collaborate, import, export, sell, purchase or otherwise deal in health and nutrition products, chemical products, vitamins, vitamins products. b. To establish and run health portal, web sites, medical transcription centres, data processing/computer centres, retail chains, e-commerce, and to offer wholesale, retail, e-commerce facilities, health consultancy and data processing and other services that are normally offered by health portal, web sites, medical transcription centres, data processing/computer centres, retail chains, etc. to individuals, business and other type of customers and to impart training of Electronic data processing, Computer Software and Hardware, to customers and others and to carry on the business of manufacturers, producers, makers, converters, repackers, importers, exporters, traders, buyers, sellers, retailers, wholesalers, suppliers, indenters, packers, movers, preservers, stockists, agents, sub-agents, merchants, distributors, consignors, jobbers, brokers, concessionaires or otherwise deal in computers, data processors, calculators, tabulators, machines, appliances, accessories, devices and instruments, of every kind and activation for use for industrial, commercial, scientific, medical, statistical, or any other purpose and any product or products thereof or materials, articles, software and hardware used in the operation of or otherwise in connection therewith or ancillary thereof. c. To carry out natural, medical and clinical research by engaging in the research and development of all medical sciences, natural sciences and therapies. To undertake, promote or engage in all kinds of research including clinical research and development work required to promote, assist or engage in setting up hospitals, health care centres and facilities for manufacturing medical equipments etc. d. To carry on the business as manufacture, contractor, job worker, trader, distributor, buying and selling agents, importer and exporter of all types of above items and to acts as an agent Liaison House, commission agent for Indian and Foreign Manufacturers of all items as mentioned in the above clauses. e. To take over/convert the existing running business of "ALCHEDERM COSMETICS LLP" an LLP belonging to partners viz. Mr. Akshay Sonde Ashish and Ms. Veena Devadatt Sonde having the similar business activities of along with all assets and liabilities from the date to be decided in the meeting of proposed company. 3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the office 418 CTS 6198 2 Raheja Crest III CHS Ltd Off Link Road Oshiwara Nr Kamat Club Andheri West, Mumbai Maharashtra, India, 400053. 4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the CRC, IICA, Plot No. 6, 7 & 8 sector 5, IMT Manesar, Distt. Gurgaon (Haryana) Pin Code - 122052 within twenty one days from the date of publication of this notice, with a copy to the company at its registered office.
Dated this 12th day of December 2023 Name of Applicant: AKSHAY SONDE ASHISH

L&T Finance Holdings Limited

(Erstwhile, L&T Finance Ltd under The Scheme of Amalgamation by way of merger by absorption with L&T Finance Holdings Ltd w.e.f. Dec 4th 2023)

Registered Office: L&T Finance Holdings Limited, Brindavan Building, Plot No 177 Kalina, CST Road, Near Mercedes Showroom, SantaCruz (East), Mumbai 400 098
CIN No.: L67120MH2008PLC181833
Branch office: Dombivli



PUBLIC AUCTION FOR SALE OF MORTGAGED PROPERTY

The Authorised Officer of L&T Finance Holdings Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 [54 OF 2002] and in exercise of powers conferred under the said Act is auctioning the following property on "AS IS WHERE IS BASIS" and "AS IS WHAT IS CONDITION" by way of "PUBLIC AUCTION" for recovery of its dues and further interest, charges and costs etc.

Name of Borrower and Co-Borrower	Secured Property Address	Loan Account Number(s)	Possession taken	Earnest Money Deposit 10% or more of RP (In ₹)	Total Outstanding dues as on 06.12.2023	Reserve Price (In ₹)	Date of Inspection	Date and Time of Auction
1. Indra R Pandey 2. Neha Indra R Pandey	Property Address- Flat No. 1106 Admeasuring 58.08 Square Meters Rera Carpet Area On The 11th Floor In The "D" Wing Of The Building Known As "Versatile Valley", Of Land Bearing Old Survey No. 11/9 & New Survey No. 12/9, Village- Nilje, Taluka Kalyan, District Thane, Within The Limits Of The Nilje Gram Panchayat, Dombivli (E) Kalyan, Maharashtra 421204	H048842301230 55620, H048842301230 55620G, H048842202230 23657, H048842202230 23657G	13th November 2023	Rs. 5,81,560	Rs. 1,39,40,946.04	Rs.58,15,600	09-01-2024	15-01-2024 at 11 AM
	Property Address- Flat No. 2002 Admeasuring 58.08 Square Meters Rera Carpet Area On The 20th Floor In The "C" Wing Of The Building Known As "Versatile Valley", Of Land Bearing Old Survey No. 11/9 & New Survey No. 12/9, Village- Nilje, Taluka Kalyan, District Thane, Within The Limits Of The Nilje Gram Panchayat, Dombivli (E) Kalyan, Maharashtra 421204			Rs. 5,81,560	Rs. 1,39,40,946.04	Rs.58,15,600	09-01-2024	15-01-2024 at 1 PM

Terms And Conditions Of Public Auction

- The E-auction Sale is being conducted online by the Authorised Officer through the website <https://sarfaesi.e-auctiontiger.net> under the provisions of SARFAESI Act with the aid and through public E-auction mode.
- The public E-auction will be conducted on the date and time mentioned herein above, when the secured asset/s mentioned above will be sold on "AS IS WHERE IS" BASIS & "AS IS WHAT IT IS" CONDITION.
- For participating in the public E-auction, intending purchasers/bidders will have to submit the details of payment of refundable Earnest Money Deposit of 10 % of the reserve price of the secured assets along with copies of the PANCARD, Board Resolutions in case of company and Address Proof on or before 13/01/2024.
- The EMD of all other bidders who did not succeed in the public E-auction will be refunded by LTHF within 7 days of the closure of the public E-auction. The EMD will not carry any interest.
- The successful purchaser/bidder shall deposit the 25 % (inclusive of EMD) of his/its offer by way of by way of D.D./P.O favoring "L&T Finance Holdings Limited" payable at Mumbai on or before 18:00 hours on 15/01/2024 i.e., day of e-auction or on the next working day i.e., 16/01/2024, which deposit will have to be confirmed by L&T Finance Holdings Limited, failing which the sale will be deemed have been failed and the EMD of the said successful bidder shall be forfeited. The balance amount i.e., 75% of purchase price payable shall be paid by the purchaser to L&T Finance Holdings Limited on or before the fifteenth day of confirmation of sale of immovable property or such extended period as per provisions of law.
- For inspection of property or more information, the prospective bidders may contact the authorised officer i.e., "Name – Harilal Gupta, Contact no. 8080302861, L&T Finance Holdings Ltd. - Office: 6th Floor, Brindavan Building, Plot No 177, Kalina, CST Road, Near Mercedes Showroom, SantaCruz (East), Mumbai - 400 098, and Santosh Tiwari, contact No. 9920490126, L&T Finance Holdings Ltd. - Office: 6th Floor, Brindavan Building, Plot No 177, Kalina, CST Road, Near Mercedes Showroom, SantaCruz (East), Mumbai - 400 098" At any stage of the E-auction, the Authorised Officer may accept/reject/modify/cancel the bid/offer or post-pone the E-auction without assigning any reason thereof and without any prior notice.
- The successful purchaser/bidder shall bear any statutory dues, taxes, fees payable, stamp duty, registration fees, etc. that is required to be paid in order to get the property conveyed/delivered in his/her/its favour as per the applicable law.
- The Borrower/Guarantors, who are liable for the said outstanding dues, shall treat this Sale Notice as a notice under Rule 8 (6) of the Security Interest (Enforcement) Rules, about the holding of above-mentioned public E-auction sale.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) are hereby called up on to pay the entire loan outstanding dues as mentioned above before the said E-auction date failing which the L & T Finance Holdings Ltd shall sale the property as per the provisions laid down in the SARFAESI ACT, 2002.
- The Borrower (s) /Co-Borrower(s)/Guarantor(s)/Mortgagor(s) public at large are hereby restrained from transferring by way of sale, lease or otherwise with the secured assets referred to in the notice without prior written consent of L&T Finance Holdings Limited.

Date: 12.12.2023
Place: Dombivli

Sd/-
Authorized Officer
For L&T FINANCE HOLDINGS LIMITED

